



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,2nd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

33	WA/411/2013 FIXED	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN MS.A KALITA MR.B K BORA MR.M R ISLAM
	WITH MC/3593/2013 in WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
9)	MR. M R SODIAL	31-01-2023	To	10-02-2023
10)	MR. I ALAM	01-02-2023	To	08-02-2023
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13)	MR. B BARMAN	23-02-2023	To	28-02-2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/8348/2022 WITH WP(C)/781/2020(D/O), FIXED	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, SEC. EDU.
ORDERS				
23	Cont.Cas(C)/20/2023 BY SLIP	GITABALI SINGHA AND ANR Versus COL. Y S PARMAR AND ANR	MR. A K BARUAH MR. N MAHAJAN MR A DAS	

LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	WP(C)/1532/2020 FIXED	MANIRUZ ZAMAN Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
	WITH			
8	WP(C)/907/2020	SAWKAT ALI AHMED Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
9	WP(C)/4055/2020 FIXED	BHADRA KANTA BORAH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. N ANAND MR D PEGU MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH			
10	WP(C)/5032/2020	ABDUS SATTAR KHAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	WITH			
11	WP(C)/5086/2021	PRANJAL PEGU AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	WITH			
12	WP(C)/5679/2021	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MRS K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH			
13	WP(C)/6627/2021	KANAK CH DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	WITH			
14	WP(C)/3009/2022	BHOGIRAM KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	WITH			
15	WP(C)/3233/2022	MANIK CH KULI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
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11)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/527/2023 B/O	DEBASHIS PUZARI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS U SHARMA K AHMED	SC, PWD
24	WP(C)/545/2023 B/O	PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.	MR D K DAS MRS. K M TALUKDAR	SC, AG (A AND E) GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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17)	MR D K DAS	02-02-2023	To	02-02-2023



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
14	PIL/30/2021 BY SLIP	ABHIJIT SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR G JHA MR. DITUL DAS MR P KUMAR	GA, ASSAM ASSTT.S.G.I.
WITH				
15	PIL/29/2021	ABHHIJIT SARMAH Versus UNION OF INDIA AND 6 ORS.	MS. S SARMA	GA, ASSAM MS SWARUPAMA CHATURVEDI (SC, NCPDR) ASSTT.S.G.I.

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2)	MR. N ISLAM	23-01-2023	To	03-02-2023
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BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
28 Crl.Pet./94/2023 B/O	ABDUL BASIT AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/523/2023 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SARMAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
WITH				
18	WP(C)/483/2023	M/S KALYANI TRADERS AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	SC, ELEM. EDU DY.S.G.I. SC, SSA
19	WP(C)/529/2023 B/O	SAIDUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR M AHMED A. K. KANU MR A. ALI	SC, CO OP
ADMISSION				
20	WP(C)/6416/2022 FIXED	RANJIT KALITA Versus THE STATE OF ASSAM AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, EXCISE DEPTT.
HEARING				
21	WP(C)/6307/2022 FIXED	SUBHASH DAS AND 8 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
WITH				
	I.A.(Civil)/3481/2022 in WP(C)/6307/2022	THE GENERAL MANAGER (CONSTRUCTION), NORTH-EAST FRONTIER RAILWAYS Versus SUBHASH DAS AND 8 ORS.	MR. K GOGOI	MR. P MAHANTA MR. R B GOHAIN MS C DAS

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)/2841/2021 FIXED	SAGAR METAL FORMING Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	WITH			
37	WP(C)/1969/2021	GREEN VISION INDUSTRIES Versus THE UNION OF INDIA AND 2 ORS	MR. D SAIKIA MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	WITH			
38	WP(C)/2566/2021	M/S ANUBHAV INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR D SAIKIA MS S SHARMA	SC, GST
	WITH			
39	WP(C)/2842/2021	M/S SRI BHAWANI PLYBOARD INDUSTRY (EARLIER SHREE BHAWANI PLYWOOD INDUSTRY) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	WITH			
40	WP(C)/5847/2022 FIXED	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
	WITH			
41	WP(C)/5867/2022	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023

8)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
9)	MR. M R SODIAL	31-01-2023	To	10-02-2023
10)	MR. I ALAM	01-02-2023	To	08-02-2023
11)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
12)	MR. A I ALI	01-02-2023	To	03-02-2023
13)	MR. B BARMAN	23-02-2023	To	28-02-2023
14)	MR I HASSAN	02-02-2023	To	10-02-2023
15)	MR. A GANGULY	01-02-2023	To	17-02-2023
16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,2nd February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
29	Crl.Rev.P./596/2022 B/O	BILAL UDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S M MOLLAH MR R ALI	PP, ASSAM
30	Crl.Rev.P./607/2022 B/O	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	Crl.Rev.P./2/2023 B/O	KAMAL JYOTI PAIT @ SARBESWAR PAIT@ MANASH Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. P DEKA	PP, ASSAM
32	Crl.Pet./83/2023 FIXED	VIDYADHAR SHARMA @ VIDYADHAR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
33	Crl.Pet./96/2023 B/O	RAM EKBAL YADAV Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/3754/2022 FIXED	MINHAZUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
35	WITH AB/3734/2022	RAKIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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14)	MR I HASSAN	02-02-2023	To	10-02-2023
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16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



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[For Thursday,2nd February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/3587/2022 FIXED	MD. JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
2	AB/3603/2022 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
3	AB/3832/2022 BY SLIP	AMINUL HAQUE Versus THE STATE OF ASSAM	MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
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6)	MR. R SARMAH	27-01-2023	To	05-02-2023
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16)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
17)	MR D K DAS	02-02-2023	To	02-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,2nd February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	WP(C)/5088/2022 FIXED AT 2:00 PM	DOLEE BHUYAN Versus THE ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP (R-3) GA, ASSAM MR K L GUPTA, RESPONDENT 1,2,3 MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R-1 & 2)
29	WP(C)/5089/2022 FIXED AT 2:00 PM	BEAUTY BORAH Versus THE ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
30	WP(C)/5093/2022 FIXED AT 2:00 PM	JYOTISH KUMAR SUTRADHAR Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
ORDERS				
31	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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17)	MR D K DAS	02-02-2023	To	02-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,2nd February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
30	Crl.Pet./766/2022 WITH LCR 1 FILE, B/O	SIDHARU MUCHAHARY Versus SAMBHU CHARAN BARMAN	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. M U MAHMUD (r-1) MRS. M SAIKIA (r-1) MR S H MAHMUD (r-1)
BAIL HEARING (BA)				
31	Bail Appln./3295/2022 WITH LCR AND CASE DIARY, FIXED	ABDUL WAHAB @ ABDUL AHADA AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z HUSSAIN MR. M HOQUE MR N AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
18	CRP/13/2023 FIXED	MS GD ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA	PETITIONER IN PERSON	DY.S.G.I.
<u>ADMISSION</u>				
19	FAO/14/2019 CAVT. NO.1401/2018 FIXED	BAL BHARTI EDUCATIONAL TRUST Versus M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
20	RSA/191/2022 FIXED	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	
	WITH I.A.(Civil)/3755/2022 in RSA/191/2022	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	
<u>ORDERS</u>				
21	CRP(IO)/236/2022 P/H, FIXED	MD. ELAR HUSSAIN AND ANR Versus MUSSTT WAHIDA RAHMAN AND 6 ORS	MR. A R SHOME MR B PUSHILAL	MS S S ZIA (R1, R2, R4-R7)
22	I.A.(Civil)/1739/2021 B/O in MACApp./172/2020	SMT GITALI LAHKAR AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD	MR D MONDAL	MR SISHIR DUTTA
	WITH MACApp./172/2020	ORIENTAL INSURANCE COMPANY LTD Versus SMT GITALI LAHKAR AND 4 ORS	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	

WITH
I.A.(Civil)/1152/2020
in MACApp./172/2020

ORIENTAL INSURANCE COMPANY LTD
Versus
SMT GITALI LAHKAR AND 4 ORS

MR S DUTTA
MR. C SHARMA
MR. S DUTTA
MR. R A HAZARIKA

WITH
CO/29/2021
in MACApp./172/2020

GITALI LAHKAR AND 4 ORS
Versus
THE ORIENTAL INSURANCE CO LTD

MR D MONDAL

MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 02/02/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
36	AB/2516/2022 (AT 10:30 AM)	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MD F FARIDI	MR J P DAS MR. P D NAIR MR G ALAM MR. H ROHMAN MR B SARMA(ADDL. PP) PP, ASSAM
MOTION				
37	Crl.Rev.P./47/2023 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN	PP, ASSAM
ADMISSION				
38	Crl.A./21/2023 B/O	BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/58/2023 in Crl.A./21/2023	BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
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